

along with the Accounts and the Report thereon.

(ix) Report on the working and activities of the Syndicate Bank for the year ended the 31st December, 1971 along with the Accounts and the Auditor's Report thereon.

(x) Report on the working and activities of the Union Bank of India for the year ended the 31st December, 1971 along with the Accounts and the Auditor's Report thereon.

(xi) Report on the working and activities of the Allahabad Bank for the year ended the 31st December, 1971 along with the Accounts and the Auditor's Report thereon.

(xii) Report on the working and activities of the Indian Bank for the year ended the 31st December 1971 along with the Accounts and the Auditor's Report thereon.

(xiii) Report on the working and activities of the Bank of Maharashtra for the year ended the 31st December 1971 along with the Accounts and the Auditor's Report thereon.

(xiv) Report on the working and activities of the Indian Overseas Bank for the year ended the 31st December, 1971 along with the Accounts and the Auditor's Report thereon. [*Placed in Library see No. LT-3172/72*]

(2) A copy of the Report (Hindi and English versions) on the working of the Deposit Insurance Corporation, Bombay, for the year ended the 31st December, 1972 along with the Auditor Accounts, under sub-section (2) of section 32 of the Deposit Insurance Corporation Act, 1961. [*Placed in Library see No. LT-3173/72*]

(3) A statement (Hindi and English versions) indicating the result of Central Government Market Borrowings during 1972-73. [*Placed in Library see No. LT-3174/72*]

#### STATEMENT ON FLOOD SITUATION

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI B.N. KUREEL) : On behalf of Dr. K.L. RAO, I beg to lay on the Table a statement on the flood situation in the country. [*Placed in Library see No. LT-3175/72*]

ANNUAL REPORT OF FOOD CORPORATION OF INDIA 1970-71, AND REVISED ANNUAL REPORT OF STATE FARMS CORPORATION OF INDIA LTD. 1970-71.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH) : On behalf of Shri Annasahib P. Sinde,

I beg to lay on the Table

(1) A copy of the Annual Report (Hindi and English versions) of the Food Corporation of India for the year 1970-71 along with the Audited Accounts, under sub-section (2) of section 35 of the Food Corporations Act, 1964. [*Placed in Library see No. LT-3176/72*]

(2) A copy each of the following papers (Hindi and English versions) under sub-section (i) of section 619A of the Companies Act, 1956 :—

(i) Review by the Government on the working of the State Farms Corporation of India Limited, New Delhi, for the period from 1st July, 1970 to 30th June, 1971

(ii) Annual Report on the State Farms Corporation of India Limited, New Delhi, for the period from 1st July, 1970 to 30th June, 1971 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [*Placed in Library see No. LT-3171/72*]

ANNUAL REPORT OF PERMANENT INDUS COMMISSION

SHRI B.N. KUREEL : I beg to lay on the Table a copy (Hindi and English ver-